

(13)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C.P.No.409/2000 IN  
O.A.NO.2144/96

New Delhi, this the 18th day of December, 2000

Hon'ble Shri Justice Ashok Agarwal, Chairman  
Hon'ble Shri S.A.T. Rizvi, Member (A)

Sh. S.C.Tyagi,  
S/O Late Sh. Pitam Singh,  
R/O D-104, MCD Colony,  
Azad Pur, Delhi-33.

..Applicant.  
(By Advocate: Sh. M.K.Gupta)

VERSUS

1. Sh. P.S.Bhatnagar,  
Chief Secretary,  
Govt. of N.C.T. of Delhi,  
5, Sham Nath Marg, Delhi.

2. Sh. Ramesh Chandra,  
Principal Secretary (Finance),  
Govt. of N.C.T. of Delhi,  
5, Sham Nath Marg, Delhi.

..Respondents.  
(By Advocate: Sh. Rajinder Pandita)

O R D E R (ORAL)

Hon'ble Shri Ashok Agarwal:-

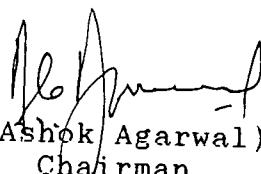
Parties are ad idem that a cheque for Rs.35,404/- (Rupees Twenty Five Thousand Four Hundred Four only) has been handed over to the applicant towards payment of arrears of pay as directed by this Tribunal vide order passed on 14.3.2000 in OA-2144/96.

In view of this, nothing now survives in the present CP. The same is accordingly disposed of without any order as to costs.

Notices discharged.

  
(S.A.T. Rizvi)  
Member (A)

/sunil/

  
(Ashok Agarwal)  
Chairman